

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (as on 01.01.2016)

Service: Indian Corporate Law Service

Name of Officer (in full): PRIM SINGH SYIEM Designation: Deputy ROC, NER, Shillong. Date of Birth: 30/11/1957

Ministry/Department/Office: Office of ROC, NER, Shillong Grade Pay 6600 Present Pay 24130 Basic Pay ] 30,730  
6600 Grade Pay]

Name of district sub-division and village in which property is situated	Name and details of property housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased	* Present value	If not in own name state in whose name held and his/ her relationship to the Government Servant	How acquired whether by purchase, lease, ** mortgage, inheritance gift or otherwise, with date of – acquisition and name with details of persons from whom acquired	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature 

Date 14.01.2016

NOTES

- \* in case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated
- \*\* includes short term lease also
- The declaration for is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) Services under rule 15 (3) of the Central Services (Conduct) Rules, 1959 (now rule 18(1) of the CCS (Conduct) Rules 1964 on the first appointment to the service and thereafter at the interval of every twelve months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name or any other person dependent on Government Servant
- The word “no change” or “no addition” or “as the previous year” should avoided and full details provided